

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 600**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939
(SAKA)**

ILLEGAL TRADE IN NARCOTIC DRUGS

**600. SHRI VINOD LAKHAMASHI CHAVDA:
SHRI PANKAJ CHAUDHARY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the wide spread illegal business of narcotic drugs in the country;

(b) if so, the quantum of drugs seized and the number of addicts of the said products during the last three years, State-wise;

(c) the steps being taken by the Government to prevent the menace of drug abuse amongst youths;

(d) whether the Government proposes to take stringent measures to complete by check and eradicate the illegal trade of drugs and drug pills; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) Yes Madam. Illicit drug trafficking remains an area of serious concern. While data on number of drug addicts is not available, details of state wise seizure of major drugs during 2014, 2015 and 2016 are enclosed at Annexure-‘A’.

(c) The following steps are taken by the Government to prevent menace of drug abuse :-

(i) The Government is creating awareness among the youth through print , electronic and social media besides conducting workshops in schools/colleges about the harmful effects of drugs.

(ii) Financial Assistance is also provided to Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies under the "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" for running and maintenance of Integrated Rehabilitation Centers for Addicts (IRCA's).

(iii) National Awards are conferred to individuals and institutions to encourage excellence in the field of prevention of drug/substance abuse.

(iv) National Toll Free Drug De-addiction Helpline Number 1800-11-0031 has been made functional on 24 x 7 basis w.e.f. 01.03.2017. Apart from this, various enforcement agencies carry on intensive preventive & interdiction efforts, strict surveillance and enforcement at import & export ports to help the victims of drug abuse, their family and society at large.

(d) & (e) As per the Government's NDPS Policy, 2012, various agencies viz. NCB, CBN, DRI, Customs, State Police etc. have been empowered to take action in terms of supply reduction of narcotic drugs. The relevant laws, namely NDPS Act, 1985 and PITNDPS Act have stringent provisions against drug trafficking including death penalty and forfeiture of property/assets acquired through illicit drug trafficking.

State/Union Territory-wise Seizures of major drugs for the year 2014, 2015 & 2016

Qty. in Kgs

States/UTs	2014					2015					2016				
	Ganja (in kg)	Hashish (in kg)	Heroin (in kg)	Opium (in kg)	CBCS (bottles)	Ganja	Hashish	Heroin	Opium	CBCS (bottles)	Ganja	Hashish	Heroin	Opium	CBCS (bottles)
Andaman & Nicobar	68.73	0.45	0	0	140	26.44	0.00	0.00	0.00	392	17.98	0	0	0	0
A.P.	7884	0	0	0	0	0.00	0.00	1.06	0.00	0	129408.97	0	2.08	96	0
Arunachal Pradesh	347.28	0	1.06	31.27	0	894.24	0.00	0.23	8.78	0	2933.15	0	7.54	5.22	0
Assam	8613.98	0	14.55	9.49	109891	1085.33	0.00	7.38	21.27	63924	8221.73	0	10.12	155.87	281522
Bihar	332.98	0	0	0	0	14.37	0.00	1.12	1.97	58580	10800.01	115.81	0.04	14.98	20200
Chandigarh	29.17	30.92	40.6	39.43	0	53.40	10.76	0.80	39.10	0	63.84	48.98	26.13	19.82	24
Chhattisgarh	1524.57	0	0.89	0.07	0	6074.98	0.00	2.52	12.21	0	10394.33	100	0.11	26.8	3650
Dadra & N/Haveli	0	0	0	0	0	18.66	0.00	0.00	0.00	0	0	0	0	0	0
Goa	23.62	5.94	0.06	0.04	0	107.12	293.79	87.00	0.00	0	49.41	5.94	0	3.7	0
Gujarat	453.94	89.38	2.88	0	0	1867.42	13.89	0.00	2.75	25	6674.99	29.39	3.88	125.54	0
Haryana	1032.87	87.42	4.35	42.54	0	473.11	727.98	155.92	184.85	0	2229.03	237.63	657.85	167.34	0
H.P.	0	377.37	0.79	8.02	14295	0.54	406.27	0.64	4.12	5597	90.74	383.83	0.98	26.87	3029
J&k	122.86	226.66	130.73	0	7919	114.03	155.45	72.07	2.11	11155	133.65	178.47	174.94	8.61	15513
Jharkhand	452.71	0	0.69	3.52	0	1203.53	0.00	3.63	46.60	0	1199.47	0	0.17	75.67	100
Karnataka	2120.36	2.96	3.21	0.93	0	2472.75	15.19	3.22	8.55	0	3860.13	0.28	254.22	1.85	0
Kerala	1027.2	9.66	7.62	0.04	0	810.55	96.80	3.20	0.01	0	4033.91	12.32	0.72	0.03	0
Madhya Pradesh	3431.24	8.91	21.35	506.84	0	5373.94	5.21	8.56	85.65	53734	6780.75	98.51	18.77	117.49	20162
Maharashtra	5543.15	42.24	4.8	57.01	3200	4147.08	31.78	235.61	271.75	640	6793.59	137.53	10.56	3.9	294
Manipur	3033.36	0	5.1	72.03	2778	4745.23	0.00	4.18	39.10	3020	432.3	0	7.98	63.39	1290
Meghalaya	0	0	0.14	0	1100	3.20	0.00	0.00	0.00	22514	378.29	0	0.21	0	96
Mizoram	781.95	0	6.24	0.52	873	525.42	0.00	5.59	0.35	12	259.5	0	6.41	18.87	550
Nagaland	3239	0	1.7	5	215	6957.00	0.00	4.60	9.50	200	8845.55	0	1.05	22.5	10038
New Delhi	12598.47	164.18	271.53	44.52	15606	5389.87	421.48	98.47	50.21	395	5465.26	56.45	24.28	195.44	15030
Orissa	25588.21	0	0.16	29.5	9297	19219.77	0.00	0.02	0.00	3248	30798.11	0	0.59	1.21	1041
Punjab	206.78	55.77	729.91	392.66	12897	881.60	78.66	601.88	420.88	14145	461.41	117.48	341.54	309.72	7058
Rajasthan	1564.34	53.86	33.08	452.04	460	5066.25	35.56	45.39	409.98	60	3400.52	56.73	27.27	523.41	681
Sikkim	0.6	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	272.43	0.98	5.13	0	0	0.00	2.00	0.00	0.00	9	5548.12	0	2.5	0	0
Telangana	0	0	0	0	0	0	0	0	0	0	8520	0	0.16	0	0
Tripura	2525	0	0	0	155296	460.70	53.00	0.05	0.00	132235	3842.4	0	1.25	0	187089
U.P.	8682.82	993.81	41.3	46.13	0	10516.49	899.24	20.34	15.32	0	11693.11	960.15	54.37	135.33	0
Uttarakhand	32.3	116.01	2.58	0	0	113.89	90.74	0.76	16.90	0	463.23	233.66	2.7	15.23	0
West Bengal	16765.81	13.99	40.44	24.78	0	15785.88	12.93	50.79	34.79	20933	20553.9	32.33	36.99	116.37	335233
Total	108299.72	2280.48	1370.87	1766.37	333967	94403.03	3350.73	1416.01	1686.74	390818	294347.39	2805.47	1675.42	2251.15	902600

*CBCS- Codeine Based Cough Syrups